

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.220  
Appeal/3(AHM)2023

**Proceedings under Section 58 & 59 Co. Act, 2013**

**IN THE MATTER OF:**

Minaxi Madhookar Kothary  
(Legal Heir of Madhookar R Kothary)  
V/s  
EB5 India Advisory Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 04/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Yashraj Champawat, Advocate

**ORDER**  
**(Hybrid Mode)**

A leave note has been circulated by the counsel for the applicant.

Today, none is present on behalf of the applicant.

Re-list on 22.08.2024

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**